

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2339
ANSWERED ON:06.03.2003
LOAN BY PFC TO LOSS MAKING SEBS
VILAS BABURAO MUTTEMWAR

Will the Minister of POWER be pleased to state:

(a) whether the Power Finance Corporation (PFC) have decided to give loans to lossincurring State Electricity Boards against bonds;

(b) if so, the details thereof; and

(c) the loans given by the PFC to the State Electricity Boards during the last six months and how far this additional amount of loans are likely to help the State Governments to clear their accumulated arrears?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : Power Finance Corporation (PFC) Ltd., has not decided to give loans to loss incurring State Electricity Boards against bonds. PFC, however, provides medium term loans (more than one year and upto five years) to State Power Utilities against pledge of State Government guaranteed bonds. A loan of Rs.213 crores has been extended to APGENCO in the current financial year for meeting their medium term working capital requirements.

(c) : The details of loan given to various State Power Utilities during the last six months is given in Annexure-I. The assistance was provided to Power Utilities for the Power Projects under various categories viz. Generation, Transmission Capacitors, Renovation & Modernisation, Urban Distribution, System Improvement, Studies, Computerization etc., and also to meet short/medium term requirement of funds for their working capital. However, the objective of these loans is not to enable to State Governments to clear their accumulated arrears.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO.2339 TO BE ANSWERED IN THE LOK SABHA ON 06.03.2003.

DETAILS OF LOAN GIVEN TO VARIOUS STATE UTILITIES DURING THE LAST SIX MONTHS

(Rs. in crores)

Sl. No.	State	State Power Utility	Disbursement during 1.09.02 to 28.02.03
1.	Andhra Pradesh	Andhra Pradesh Generation Corporation	291.78
		Andhra Pradesh Transmission Corporation	156.20
		Central Power Distribution Company A.P.	20.00
2.	Assam	Assam State Electricity Boards	2.19
3.	Delhi	Pragarti Power Corporation Ltd.	104.42
4.	Goa	Government of Goa	17.08
5.	Gujarat	Gujarat Electricity Board	90.25
		Gujarat State Electricity Corporation Ltd.	34.65
6.	Haryana	Dakshin Haryana Bijli Vitran Nigam Ltd.	3.80
		Govt. of Haryana	0.03
		Haryana Power Generation Corporation Ltd.	227.68
		Haryana Vidyut Prasaran Nigam Ltd.	105.23

Uttra Haryana Bijli Vitran Nigam Ltd.

20.00

7	Himachal Pradesh	Himachal Pradesh State Electricity Board			129.95
8.	J & K	J&K State Power Development Corporation Ltd.			8.07
9.	Karnataka	Karnataka Power Transmission Corporation			267.40
		Karnataka Power Corporation Ltd.	25.61		
		Visvesvaraya Vidyuth Nigam Ltd.	6.17		
10	Madhya Pradesh	Madhya Pradesh State Electricity Board			25.04
11	Maharashtra	Maharashtra State Electricity Board		134.03	
12	Nagaland	Nagaland Power Development Department			2.67
13	Orissa	GRIDCO		150.00	
		Orissa Hydro Power Corporation Ltd.	0.00		
14	Punjab	Punjab State Electricity Board		3.57	
15	Rajasthan	Ajmer Vidyut Vitran Nigam Ltd.		78.11	
		Government of Rajasthan	0.09		
		Jaipur Vidyut Vitran Nigam Ltd.	75.85		
		Jodhpur Vidyut Vitran Nigam Ltd.	81.42		
		Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	631.32		
		Rajasthan Rajya Vidyut Prasaran Nigam Ltd.	196.88		
16	Tamil Nadu	Tamil Nadu Electricity Board		4.36	
17	Uttar Pradesh	Kanpur Electricity Supply Company			50.00
		U.P. Power Corporation Ltd.	285.19		
		U.P. Rajya Vidyut Utpadan Nigam Ltd.	33.11		
18	Uttaranchal	Uttaranchal Jal Vidyut Nigam Ltd.			68.15
19	West Bengal	Durgapur Projects Ltd.		8.97	
		West Bengal State Electricity Board		16.96	
	Total				3356.23